

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).3403/2006

KRISHNA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With office report )

Date: 05/04/2007 This Petition was called on for hearing today.

For Petitioner(s)

Jail Petition,Adv.

For Respondent(s)

Mr. V.P. Singh, Adv.

Mr. Javed M. Rao, Adv.

Mr. Shahid Ali Rao, Adv.

Ms. Musharraf Chawdhry, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

List before the Hon'ble Court when this matter falls under

'Complete Category' as per office order dated 2.8.2006.

(B.SUDHEENDRA KUMAR)

Registrar

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